

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5274 OF 2008

RAJASTHAN STATE ROAD TPT. CORP. & ORS. Appellant (s)

VERSUS

MADU GIRI(DEAD) & ANR. Respondent(s)
(With appln(s) for substitution and c/delay and permission for urging
additional facts and urging additional facts and substitution for L.Rs of
the deceased respondent No.1)

WITH Civil Appeal NO. 952 of 2009
(With Appln. for permission for urging additional facts and office report)

Date: 02/04/2013 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Puneet Jain,Adv.
Ms. Ruchika Gohil,Adv.
Mr. Sushil Kumar Jain,Adv.

For Respondent(s) Mr. B.K. Pal,Adv.
In C.A.No.5274/08 Mr. P.N. Jha,Adv.

In C.A.No.952/09 Mr. V.K. Biju,Adv.
Mr. V.K. Verma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay in filing substitution is condoned.
I.As for substitution for LR's of R.Nos. 1 and 2 are allowed.

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-2-

Heard Mr. Puneet Jain, learned counsel appearing on behalf
of the appellants as well as Mr. B.K. Pal and V.K. Biju, learned
counsel appearing on behalf of the respondents.
Hearing concluded.
Judgment reserved.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master

